

**IN THE NATIONAL COMPANY LAW TRIBUNAL
COURT NO. IV, NEW DELHI**

Appeal No. 641/252/ND/2018

In the matter of:

K Square Infratech & Interiors Pvt. Ltd.

....**Appellant**

Vs.

ROC & Another.

....**Respondent**

Under Section: 252

Order delivered on 09.08.2018

CORAM

**DR. DEEPTI MUKESH,
HON'BLE MEMBER (J)**

For the Applicant

: Mr. Himanshu Harbola, Adv.

For the Respondent

: Ms. Kusum Yadav,
Company Prosecutor

For the IT

:

ORDER

The associate of the counsel appearing in the matter states that compliance affidavit with respect to the order dated 20.07.2018 has been filed yesterday. ROC has filed reply. Income Tax Department is given last chance to file reply. For further consideration on **17.09.2018.**

Sd/-

**(DR. DEEPTI MUKESH)
MEMBER (JUDICIAL)**

Mukesh